

Annexure - 7

Name of the Corporate Debtor: Eptome Residency Private Limited; Date of commencement of CIRP: 12/06/2023; List of creditors as on: 12/12/2023

List of operational creditors (Government dues)

Sr. No	Details of Claimant		Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if applicable					
1	Income Tax	ITO TDS - 1(2)(2), Mumbai	04-07-2023	32,74,840	32,74,840	Government Dues	-	-	No	-	-	-	-	-	-
TOTAL				32,74,840	32,74,840		-	-		-	-	-	-	-	

General Notes:-

1. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.